

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

E.P.3 of 2014 in

Appeal Nos.86 of 2011 & 87 of 2011

Dated: 27<sup>th</sup> May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Haldyn Glass Limited & Others

.... Petitioner(s)

Versus

Gail India Ltd. and Anr.

.... Respondent (s)

Counsel for the Petitioner(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) :

Order

**Admit.** Issue notice to the Respondents. Dasti service is permitted.

Post the matter on 10.07.2014.

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

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